

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:5809  
ANSWERED ON:29.04.2015  
CONTRACT FOR METRO PROJECTS  
Somaiya Dr. Kirit

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has awarded a contract for Delhi Metro's phase III project to a United Kingdom (UK) based company which is facing trial in UK and if so, the details thereof;
- (b) whether there has been allegations of corruption in this deal;
- (c) if so, the details thereof and reasons for awarding such a huge contract to a company which is already facing a charge; and
- (d) whether the Government has investigated/proposes to investigate the matter and take remedial steps in this regard and if so, the details thereof and if not, the reasons therefor?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a): No, Madam.

(b)to(d): Does not arise.